

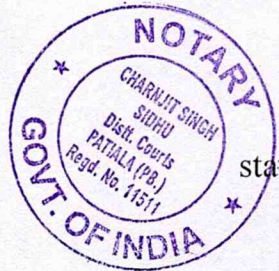
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 632 of 2023

In the matter of Suo Moto Cognizance

In Re: News Item published in The Hindu dated 06.10.2023 titled
**"Pollution takes a front seat as Stubble Fires Spike in
Punjab"**.

Affidavit of Er. Gurindar Singh Majithia, Member Secretary,
Punjab Pollution Control Board on behalf of the State of Punjab in compliance
to order dated 21.10.2024.



I, the above-named deponent, do hereby, solemnly affirm and
state as under:

RESPECTFULLY SHOWETH

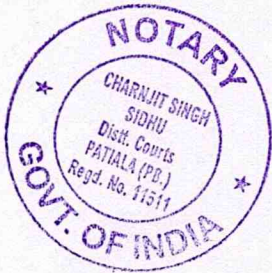
1. That the above-mentioned case pending before the Hon'ble National Green Tribunal. The State of Punjab is filing status reports in the case on from time to time elaborating the steps being taken by the Government for prevention and control of stubble Burning.
2. That this Hon'ble Tribunal was pleased to issue directions to the State of Punjab vide order dated 21.10.2024 to place on record the affidavit

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indicating the effective action taken at the ground level.

3. That in compliance to the order dated 21.10.2024, it is respectfully submitted that the State of Punjab to taking all possible measures in adherence to the law and is enforcing the directions issued by the Hon'ble Supreme Court of India and the Hon'ble National Green Tribunal as well as CAQM to prevent and monitor the stubble burning incidents.
4. That the State of Punjab has taken following actions against the persons found indulged in stubble burning for the period from 15.09.2024 to 23.10.2024.

- a) 1254 FIRs have been registered u/s 233 of the Bharaitya Nagarik Suraksha Sanhita (BNS), 2023.
- b) 496 red entries have been made in Khasra Girdawaris.
- c) Environmental Compensation amounting to Rs. 13,25,000/- has been imposed upon 497 persons out of which Rs. 11,67,500/- has been recovered by the State.



5. That it is imperative to mention here that with the unceasing efforts of various departments of the Government of Punjab, the Stubble burning incidents have considerably reduced for the period from 15th of September to 23th of October in the year 2024 as comparison to the same period of the years 2022 and 2023. A comparison chart in this regard is given herein below for kind perusal of the Hon'ble Tribunal:

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Year	2022	2023	2024
Period	15th of September to 23th of October		
Cumulative active fire events	4598	1946	1638

6. That it is pertinent to mention here that Hon'ble Supreme Court of India is seized of the matter and the State of Punjab has filed an affidavit dated 22.10.2024 in compliance to the orders of the Hon'ble Supreme Court of India. If this Hon'ble Tribunal issue directions, the State of Punjab will place on record of the Hon'ble Tribunal, the affidavit dated 22.10.2024 filed before the Hon'ble Supreme Court of India.

7. That the State is continuously monitoring and improving its enforcement mechanisms to prevent stubble burning. The directions of the Hon'ble Supreme Court of India and the Hon'ble Tribunal are treated with the highest priority.

That the deponent may be kindly be allowed to place on record the present affidavit in compliance to order dated 21.10.2024 for kind consideration and appropriate orders of this Hon'ble Tribunal.

The contents of this affidavit document have been read over to the deponent He/She has accepted the true & correct.

Deponent

Place: 24-10-2024

Date: PATIALA

(Er. Gurindar Singh Majithia)
Member Secretary,
Punjab Pollution Control Board,
Nabha Road, Patiala.

Member Secretary
Punjab Pollution Control Board
Patiala.
on behalf of the State of Punjab)

Attested As Identified

Notary (Govt. of India)
DISTT. PATIALA (PB.)

24/10/24

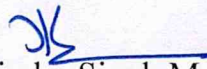
Verification

I, the deponent above named, do hereby verify and state that the contents of the above affidavit are true and correct to the best of my knowledge and belief, as derived from the official record. No part of the above affidavit is false and nothing material has been concealed there from.

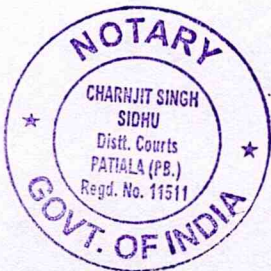
Deponent

Place: 24-10-2024

Date: PATIALA


 (Er. Gurindar Singh Majithia)
 Member Secretary,
 Punjab Pollution Control Board,
 Nabha Road, Patiala.

(On behalf of the State of Punjab)
Member Secretary
Punjab Pollution Control Board
Patiala.



The Contents of this affidavit document have been read over to the deponent He/She has accepted the true & correct.

Attested As Identified

Notary (Govt. of India)
 DISTT. PATIALA (PB.)

24/10/24